HIGH COURT OF ANDHRA PRADESH :: AMARAVATI

ROC.NO.5/2018-RC

DATED: 07.12.2019

OFFICIAL MEMORANDUM

SUB:- State Judicial Service – Recruitment to 38 posts of Civil Judge (Junior Division) - Intimation of Viva-voce – Communicated - Regarding.

REF:1.High Court's Notification No.5/2019-RC, dated 17.06.2019.2.Your online application for the post of Civil Judge (Junior Division).

With reference to your online application for the post of Civil Judge (Junior Division) in the Andhra Pradesh State Judicial Service, you are required to be present in the High Court of Andhra Pradesh at Amaravati, Nelapadu **on 20.12.2019** for the Viva-voce, commencing from 2.30 p.m. onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority (in case of applicability) together with the hall ticket of the written examination, for verification by the Registry.

You are required to appear before the Registrar General at 10.30 a.m. on 20.12.2019 for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.

NOTE: Any selection made in respect of petitioners shall be subject to the result of the Writ Petition Nos. 9140 of 2019 and 9166 of 2019 and petitioners therein shall not claim any equities thereafter. Undertaking to that effect shall be taken, at the time of verification of original certificates.

REGISTRAR GENERAL Plizh

To

Praveen Kumar Inturi (Hall Ticket No.1184), S/o. Prabhakara Rao, Door No.1-72, Punadipadu, Kankipadu Mandal, Krishna District, Andhra Pradesh, Pin Code: 521 151.

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REGISTRAR GENERAL P

To

Nishad Naaz Shaik (Hall Ticket No.1255), D/o. Shaik Jafar, H.No.12-1081, Rahamat Nagar, Chilakaluripet, Guntur District, Andhra Pradesh, Pin Code: 522 616.

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REGISTRAR GENERALING

To

Swathi Bhavani Potla (Hall Ticket No.1263) D/o. Satyanarayana, H.No.33-136/3, Sakthi Nagar, R.K.Puram, Malkajgiri Mandal, Ranga Reddy District, Telangana State, Pin Code: 500 056.

HIGH COURT OF ANDHRA PRADESH :: AMARAVATI

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REGISTRAR GENERAL

To

Anusha Otturi (Hall Ticket No.1274), D/o. Srinivasa Rao, Door No.37-1-168/37, Near Power Office, Kurnool Road, Lambadi Donka, Ongole, Prakasam District, Andhra Pradesh, Pin Code: 523 002.

HIGH COURT OF ANDHRA PRADESH:: AMARAVATI

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REGISTRAR GENERAL

To

S. Prathima (Hall Ticket No.1284), D/o. V.Subramanyam, Door No.6-537, Srinagar Colony, Gudiyatham Road, Palamaner, Chittoor District, Andhra Pradesh, Pin Code: 517 408.